

HIGH COURT OF DELHI: NEW DELHI.

No. 1027/G-11/Genl-II/DHC.

Dated: 09.07.2020.

CIRCULAR

This is to inform that a medical team deputed by the Health Department of the Govt of N.C.T. of Delhi shall conduct **Rapid Antigen Diagnostic Test for Covid 2019** in High Court of Delhi. A camp is accordingly being organized for three days i.e. 10th, 13th and 14th July, 2020 from 10.00 am to 02.00 pm.

All the officers and officials of this Court, who are desirous to undergo the said test, are requested to send information in advance on Whatsapp to the Mr. Pawan Kumar Kalra, Joint Registrar, General Administration-II (Mob No. 9910390927) for making appropriate arrangements to regulate the rush.

All such willing officers/officials are requested to report, as per the given time-slot and date, in the main public entry area of the Extension Block of this Court. They shall also bring their respective Identity Cards.

Sd/-


(MANOJ JAIN)

REGISTRAR GENERAL

Endst. No. 1028-1037/G-11/Genl-II/DHC

Dated: 09.07.2020.

1. All the Registrars/OSDs/Coordinator, DIAC
2. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice
3. All the Joint Registrars/Deputy Registrars/Assistant Registrars
4. All the Administrative Officers (Judl), Court Masters and Private Secretaries to the Hon'ble Judges *with request to intimate the officials working under their control, including the officials at the residences of Hon'ble Judges and retired Judges.*
5. Dr. K.J. S. Bansal, CMO, Incharge, DHC Medical & Health Centre *with request to get the required infrastructure set up on 09.07.2020 itself so as to facilitate smooth testing by maintaining social distancing.*
6. ACP, Security, Delhi High Court.
7. Joint Director, IT Cell for uploading this circular on the website of this Court.
8. AEs (Civil), (Elect) and A.C., Delhi High Court.
9. Resident Court Officers *To keep the area of testing properly sanitized under their direct supervision daily after the tests for the day are closed by the testing team.*
10. Hony Secretary, Delhi High court Bar Association to circulate the same among the advocates who may avail the facility on all the abovementioned days after 12pm.


JOINT REGISTRAR
GENL. ADMN-II